

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 27/(MAH)/2011  
CA No.

CORAM:



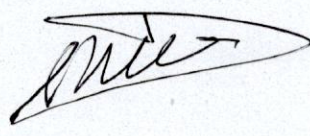
Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.01.2017

NAME OF THE PARTIES: Shaikh Mukhtar Hussain  
V/s.  
M/s. Suman Motels Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and  
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Dr S. K. Jain	PCS for Petitioners	
2	Swapnil Baryal ib Vimalga	Resp. 1 to 4	
3	Deepak Shukla ib Vined mistry etc for Respondent no. 5	Advocate	

Order

CP No.27/397-398/ CLB/MB//MAH/2011

The Petitioner Counsel submits that R6 & R7 have till date not filed their reply to the main Company Petition. R6 & R7 are called absent and the case is set expte against them. The Professional appearing on the Petitioner behalf is at liberty to file the Affidavit on subsequent facts within 10 days hereof and reply if any, within 10 days thereof.

List this matter for final hearing on 9.2.2016.

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

Sd/-

V. NALLASENAPATHY  
Member (Technical)